

(20)

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10.30 AM ON 22nd Oct 2019

PRESENT : SHRI ASHOK KUMAR BORAH, MEMBER (JUDICIAL) &
SHRI VEERA BRAHMA RAO AREKAPUDI

APPLICATION NUMBER :
PETITION NUMBER : TCP/8/KOB/2019
UNDER SECTION : 241-242
NAME OF THE PETITIONER(S) : A.K. NAUSHAD
NAME OF THE RESPONDENT(S) : CHANNEL FOODS PVT LTD

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature
SANKARARAYANAN.	Sr Counsel			
KAUSHIK N SHARMA RAMANUSAM				

Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature
A.M. SRIDHARAN	Advocate	9940012655	sri2fine@gmail.com	
Counsel for Respondents				

Office Notes

22nd Oct 2019(20)

Order

TCP/8/KOB/2019

Learned Senior counsel for the petitioner is present. Learned counsel for the respondent is also present. Arguments heard for some time. Learned counsel for both parties agreed that the matter of IA be taken up along with main petition. Both sides agreed to file third written statement with a compilation. List on 27.11.2019 for further arguments/final hearing.

Sd/-

Veera Brahma Rao Arekapudi
Member (Technical)

Sd/-

Ashok Kumar Borah
Member (Judicial)

20/10/19